

**V ADDITIONAL DIST SESSIONS JUDGE DEVANAHALLI.**

**In the Court of Hareesha A  
V Addl District and Session Judge  
Cause List Dated 14-12-2020**

---

<b>Case Type</b>	<b>Case No./Year</b>	<b>Sub Stage</b>	<b>Advocate</b>
<b><u>STEPS</u></b>			
1) EX	15004/2015		R.V.LOKESH
<b><u>NOTICE</u></b>			
2) M.A.	15078/2019		PARASHIVAMURTHY A.V.
3) M.C.	15104/2020		K.Mohan
4) M.C.	15118/2020		K.B.Gopala
5) M.C.	15120/2020		B.J.Krishna
6) P AND SC	15012/2020		M. VENKATAGIRIYAPPA
7) M.C.	15139/2020		Ramachandra.C.D.
8) M.C.	15146/2020		Kempegowda
9) M.V.C.	27/2020		N. PRASHANTH KUMAR
10) M.V.C.	43/2020		KUMAR K.
<b><u>HEARING ON IA</u></b>			
11) G and WC.	15002/2020		M.Munikrishna
<b><u>EVIDENCE</u></b>			
12) M.C.	15054/2020		N. Narasimhappa and Anand B.K.
13) M.C.	15089/2020		B.Munegowda
14) M.C.	15123/2020		M.Munikrishna
15) M.C.	15143/2020		Ramakrishna.C
<b><u>ARGUMENTS</u></b>			
16) R.A.	15027/2018		K. SHIVASHANKAR
17) R.A.	15088/2019		Vijay Narayan
18) R.A.	15100/2019		N.G.Kotre
19) P AND SC	15015/2020		G.M.Shivakumar
<b><u>ORDERS</u></b>			
20) P AND SC	15001/2020		M.Jagadeesh
<b><u>JUDGEMENT</u></b>			
21) R.A.	15023/2019		R. MANJUNATH REDDY
<b><u>AWAIT LCR</u></b>			
22) R.A.	15111/2019		S.S. ZULAPI
<b><u>ATTACHMENT WARRANT</u></b>			
23) EX	15044/2017		M.R. KUMARA SWAMY
<b><u>CALL ON</u></b>			

---

24) P AND SC	15019/2020	M. KRISHNAPPA
<b><u>AWAIT ORDERS</u></b>		
25) R.A.	62/2013	
<b><u>OBJECTION</u></b>		
26) R.A.	15032/2019	G.S.Natarajan
27) R.A.	15036/2019	K.Mohan Kumar
28) M.C.	15015/2020	Mallikarjuna Swamy
29) P AND SC	15006/2020	M. NAGESHA
<b><u>SUMMONS</u></b>		
1) SC	15032/2019	P.P.
<b><u>EVIDENCE</u></b>		
2) SC	15024/2018	P.P.
3) SC	15035/2019	P.P.
<b><u>ORDERS</u></b>		
4) Crl.Misc.	15193/2020	N.CHIKKEGOWDA
<b><u>CALL ON</u></b>		
5) Crl.Misc.	15264/2018	P.P.
<b><u>N.B.W.</u></b>		
6) SC	15022/2017	
<b><u>OBJECTION</u></b>		
7) Crl.Misc.	15199/2020	SRINIVASA M.
8) Crl.Misc.	15201/2020	A. NARAYANA SWAMY
9) Crl.Misc.	15202/2020	R.T. NANJEGOWDA
10) Crl.Misc.	15203/2020	S.N. VIJAYAKUMAR

In the court of Prl. Senior Civil Judge & J.M.F.C.,  
Devanahalli, cause list, **dated 14-12-2020**

<b>MORNING SESSIONS</b>			
<b>HEARING</b>			
<b>Case No.</b>			
1.	F.D.P.	4/2007	-
2.	O.S.	67/2011	-
3.	O.S.	753/2007	-
4.	O.S.	507/2008	-
5.	O.S.	80/2011	-
6.	O.S.	1536/2006	-
7.	L.A.C.	173/2010	-
8.	M.C.	904/2008	-
9.	O.S.	939/2008	-
10.	O.S.	581/2008	-
11.	O.S.	740/2006	-
12.	O.S.	741/2006	-
13.	O.S.	742/2006	-
14.	O.S.	743/2006	-
15.	O.S.	407/2014	-
16.	O.S.	627/2018	-
17.	O.S.	153/2014	-
18.	O.S.	66/2015	-
19.	MIS.	04/2010	-
20.	L.A.C.	162/2006	-
<b>Afternoon Session</b>			
21.	O.S.	117/2015	-
22.	O.S.	520/2007	-
23.	O.S.	302/2010	-
24.	O.S.	23/2012	-
25.	O.S.	532/2020	-
26.	O.S.	750/2008	-
27.	O.S.	94/2011	-
28.	O.S.	603/2009	-
29.	O.S.	274/2020	-
30.	O.S.	684/2007	-
31.	O.S.	476/2012	-
32.	O.S.	278/2014	-
33.	O.S.	874/2007	-
34.	O.S.	887/2008	-
35.	O.S.	672/2014	-
36.	O.S.	50/2015	-
37.	O.S.	452/2008	-
38.	O.S.	586/2011	-
39.	O.S.	374/2020	-
40.	O.S.	222/2015	-

*n. oil*

Prl. Senior Civil Judge & J.M.F.C.,  
Devanahalli.

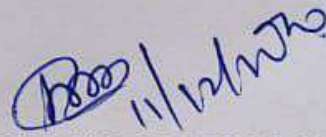
Note: All Advocates are requested to strictly follow S.O.P. dated  
24-07-2020 issued by Hon'ble Hon'ble High Court of Karnataka.



In the court of I Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI.

Cause List - Dated 14-12-2020.

MORNING SESSION		
HEARING/EVIDENCE		
Case Numbers		
1.	O.S.	271/09
2.	F.D.P	21/06
3.	O.S.	316/18
4.	O.S.	654/17
5.	O.S.	979/08
6.	O.S.	274/11
7.	O.S.	338/20
8.	O.S.	967/20
9.	O.S.	661/12
10.	O.S.	175/18
11.	O.S.	2124/06
12.	O.S.	204/09
13.	O.S.	349/10
14.	O.S.	52/14
15.	O.S.	620/15
16.	O.S.	155/18
17.	O.S.	933/19
18.	O.S.	176/09
19.	O.S.	53/14
20.	O.S.	226/07
AFTERNOON SESSION		
21.	O.S.	368/11
22.	O.S.	293/12
23.	O.S.	1950/06
24.	O.S.	400/10
25.	O.S.	334/16
26.	O.S.	2200/06
27.	O.S.	1908/06
28.	O.S.	439/16
29.	O.S.	767/14
30.	O.S.	635/13
31.	O.S.	342/11
32.	O.S.	105/09
33.	O.S.	107/07
34.	O.S.	417/09
35.	O.S.	732/13
36.	O.S.	648/17
37.	O.S.	396/10
38.	O.S.	394/10
39.	O.S.	2075/06
40.	O.S.	997/20

  
I Addl. SENIOR CIVIL JUDGE & J.M.F.C.,  
Devanahalli.

**NOTE :** All Advocates are requested to strictly follow S.O.P.  
issued by Hon'ble High Court of Karnataka, Bengaluru.



IN THE COURT OF II ADDITIONAL SENIOR CIVIL JUDGE & JMFC., DEVANAHALLI  
14-12-2020

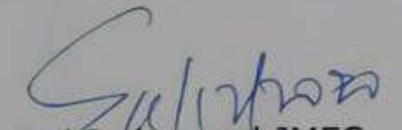
MORNING SESSION		
EVIDENCE		
Case No.	Plaintiff / Defendants Name	
1	O.S. 237/08	Rathanamma vs Anjinamma
2	O.S. 330/12	Senior manager vs venkatesh
3	O.S. 402/12	Pillamma vs chowdappa
4	O.S. 658/09	John Brito vs Pillappa
5	O.S. 592/17	Jogappa lakshamma
HEARING/ARGUMENTS		
6	O.S. 924/15	Rajaram vs Nandish
7	O.S. 647/19	Sowmya vs Lakshmma
8	O.S. 544/14	Doddamuniyappa Vs Muniyappa
9	O.S. 591/19	Lakshmaiah vs Gangamma
10	O.S. 82/10	Narasamma vs Ramakrishnappa
11	O.S. 1015/20	Mohammed abdul vs Ameerjan
12	O.S. 1013/07	Rathamma vs Anjinamma
13	O.S. 519/19	Mamatha vs Muniyappa
14	O.S. 442/14	Gowrama vs Munilakshamma
15	O.S. 299/13	Pillamma vs Narayanappa
16	O.S. 1157/07	Ramachandraiah vs Poornachandra Rao
17	O.S. 387/19	Jessy Joseph vs Paul
18	EX. 9/17	Narrendra vs Venkatachalapathy
19	O.S. 121/16	Muniswarny vs Avalamma
20	O.S. 52/08	Gangamma vs Ramakka
AFTERNOON SESSION--EVIDENCE		
21	O.S. 162/08	Bhagya lakshmi vs Thyagaraju
22	O.S. 214/06	Sonnappa vs Muniyamma
23	O.S. 622/09	Ashwathamma vs muniyappa
24	O.S. 435/15	Thirumala vs Paramashivaiah
25	O.S. 513/11	Krishnappa vs Chinnappa
HEARING/ARGUMENTS		
26	O.S. 506/11	Jayamma vs Shivanna
27	O.S. 239/08	Aswathappa vs Bachchamma
28	O.S. 1625/06	Rajamma vs Subramani
29	O.S. 1025/07	Krishna murthy vs Rangappa
30	O.S. 541/19	Susheelamma vs Muninanjamma
31	O.S. 294/20	Devaraj vs Seenappa
32	FDP 6/20	Munikrishnappa vs Anjinappa
33	O.S. 1259/06	Byrappa vs Mariyappa
34	O.S. 1618/06	Kempanna vs Ammaiamma
35	O.S. 539/11	Nagarajappa vs Shrikanthappa
36	E.x 23/17	Jayanthi vs Gopal
37	O.S. 512/17	Nikhil kumar vs Mohan Raju
38	Mis. 11/20	Narayana murthy vs Sriramaiah
39	O.S. 297/13	Nagaraja vs Gowramma
40	O.S. 40/08	Parvathamma vs Veerabhadrappa

II Additional Senior Civil Judge and J.M.F.C.,  
Devanahalli.

NOTE: All advocates are requested to strictly follow SOP issued by Ho'ble High Court of Karnataka.

**In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List**  
**Dated 14-12-2020**

<b>MORNING SESSSION</b>	<b>AFTERNOON SESSION</b>
<b>CIVIL AND CRIMINAL CASES</b>	<b>CIVIL AND CRIMINAL CASES</b>
<b><u>HEARING</u></b> 1. C.C.3616/2020 2. CR.41/20 Excise .P.S 3. C.C.2749/2015 4. CMIS 303/2015 <b><u>ARGUMENTS</u></b> 5. O.S.141/1990 6. O.S.369/1997 7. O.S.483/2009 8. O.S.471/2010 9. O.S.889/2012 <b><u>EVIDENCE</u></b> 10. O.S.395/2001 11. O.S.47/2005 12. O.S.101/2007 13. O.S.307/2008 14. O.S.451/2014 15. CMIS 222/2020 16. CMIS 223/2020 17. CMIS 230/2020 18. CMIS 231/2019 19. CMIS 244/2020 20. C.C.6547/2020	<b><u>HEARING</u></b> 1. O.S.499/2020 2. O.S.105/1997 3. O.S.351/2005 4. O.S.385/2006 5. MIS 27/2007 6. O.S.559/2007 7. O.S.647/2008 8. O.S.35/2009 9. O.S.45/2009 <b><u>SUMMONS</u></b> 10. O.S.539/2008 11. O.S.469/2009 12. O.S.261/2020 13. O.S.655/2019 <b><u>NEW SUIT</u></b> 14.O.S.535/2020 (Abdul khalild <b><u>ORDERS</u></b> 15. CR 66/2020 ATPS 16. CR 109/2020 ATPS 17. CMIS 220/2020 <b><u>JUDGMENT</u></b> 18. O.S.95/2014 19. O.S.135/2017 20. C.C.4429/2019

  
Prl. Civil Judge and JMFC,  
Devanahalli.

**NOTE:** All the advocates are requested to strictly follow SOP dated 30-11-2020 issued by the Hon'ble High Court of Karnataka.



**In the Court of Addl. Civil Judge and JMFC, Devanahalli**  
**Cause List Dated 14-12-2020**

<b>AFTERNOON SESSION</b>
<b><u>CIVIL AND CRIMINAL CASES</u></b>
<b><u>HEARING/ARGUMENTS</u></b>
1. O.S.104/2020
2. O.S.492/2020
3. O.S.718/2008
4. O.S.74/2012
5. O.S.86/2012
6. O.S.988/2011
7. O.S.608/2018
8. C.Mis.374/2017
9. C.C.1579/2013
10. PCR..../2020 (Premnath)
11. C.Mis...../2020 (Munirathnamma)
12. C.C.79/2017
13. C.Mis.208/2020
<b><u>EVIDENCE</u></b>
14. PCR.173/2020
15. PCR.174/2020
16. PCR.253/2020
17. PCR.254/2020
18. PCR.255/2020
<b><u>Judgement</u></b>
19. O.S.258/2018
<b><u>NEW SUITS</u></b>
20. O.S.534/2020 (N.Nagaraju)

**NOTE:** All the advocates are requested to strictly follow SOP dated 17-11-2020 issued by the Hon'ble High Court of Karnataka.

*Yogeshwar.*  
4/12/2020  
Addl. Civil Judge and JMFC,  
Devanahalli